

OFFICE OF THE DISTRICT LEGAL SERVICES AUTHORITY, NADIA
NOTICE

Date- 12.12.2018

In view of the resolution adopted on 29.11.2018 by the District Legal Services Authority and in terms of the Clause 2 and Regulation 8 of the new amended to the NALSA regulation, individual applications are invited from the advocates for empanelment in the 'Panel of Advocates' of District Legal Services Authority, Nadia, Sub-divisional Legal Services Committee Ranaghat, Sub-divisional Legal Services Committee Kalyani and Sub-divisional Legal Services Committee Tehatta.

The panel will be prepared for dealing with different type of cases like Civil Cases, Criminal Cases (including NDPS Cases, POCSO Cases, Electricity Cases, Sessions Cases etc.), Environmental Laws, Labour Laws, Matrimonial Dispute, Juvenile Justice and Constitutional Law etc. Therefore, the applicants must fill the form such an appropriate manner in this regard. The applicant will be called for an interaction session after scrutinization of application.

The existing Panel of Lawyers are entitled to make application afresh in the prescribed format.

The application format is annexed with the notice. It is also available in the website of the District Legal Services Authority, Nadia (<http://dlsanadia.org/>) and the website of District Court (<https://districts.ecourts.gov.in/nadia>).

The last date of submission of application is 07.01.2019. The applications can be submitted in the office of the District Legal Services Authority, Nadia, Sub-divisional Legal Services Committee Ranaghat, Sub-divisional Legal Services Committee Kalyani and Sub-divisional Legal Services Committee Tehatta in between the office hours.

The mode and manner of selection procedure will be informed to the applicants during the process.

Panel of Retainer Lawyers are also be selected from the final panel of lawyers of the District Legal Services Authority, Nadia, Sub-divisional Legal Services Committee Ranaghat, Sub-divisional Legal Services Committee Kalyani and Sub-divisional Legal Services Committee Tehatta in terms of the aforementioned resolution and new amendment of the NALSA Regulation.

Sd/-

(Sri Manik Lal Jana)

Secretary,

District Legal Services Authority, Nadia.

**OFFICE OF DISTRICT LEGAL SERVICES AUTHORITY, NADIA AT
KRISHNANAGAR**

APPLICATION NO..... (Office use only)

TO BE FILLED BY THE APPLICANT

NAME								
FATHER'S/HUSBAND'S NAME								
RESIDENTIAL ADDRESS								
CHEMBER'S/ OFFICE ADDRESS								
SEX	MALE		FEMALE		OTHER		DATE OF BIRTH	DD/MM/YYYY
BAR COUNCIL REGISTRATION NUMBER*			YEAR			DATE		
ATTACHED TO WHICH LOCAL BAR AND DATE* (Put mark)	KRISHNANAGAR	TEHATTA	KALYANI	RANAGHAT	NABADWIP			
CONTACT NUMBER	MOBILE	RESIDENCE		CHEMBER/OFFICE				
EMAIL ID (1)								
EMAIL ID (2) (IF ANY)								
SPECILISED AREA OF LEGAL PRAC TICE AND EXPERIANCE					COMPLETED YEAR OF PRACTICE			

SIGNATURE OF THE APPLICANT
(WITH DATE)

NOTE:

**ALL THE FIELDS ARE TO BE MANDATORILY FILLIED IN BY THE
APPLICANT IN BLOCK CAPITAL.**

*** MARKS ARE SUPPORTED BY COGENT DOCUMENTS
FOR ANY QUERY PLEASE FOLLOW THE NOTIFICATION**